

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.1639/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Igloo Diary Services Pvt. Ltd.

Vs.

Good Day Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1639/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.2.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)